

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 59 of 2014 &**

**I.A. No. 111 of 2014**

**And**

**Appeal No. 120 of 2014**

**Dated : 7<sup>th</sup> July, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 59 of 2014 &**

**I.A. No. 111 of 2014**

**Madhya Pradesh Power Generating Co. Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G.Ramalingam for R-1  
Ms. Swatika Sahoo  
Ms. Anushree Bardhan for R-1**

**Counsel for the Respondent (s) : Mr. M.S. Ramalingam for R-1  
Mr. Rajiv Srivastava for R.2  
Ms. R. Mekhala for R.5  
Mr. Pradeep Misra &  
Mr. Suraj Singh for R.2**

**Appeal No. 120 of 2014**

**M.P. Power Management Co. Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Ms. R.Mekhala**

**Counsel for the Respondent (s) : Mr. M.S. Ramalingam for R-1  
Mr. Rajiv Srivastava for R.2  
Mr. M.G.Ramachandran  
Ms. Swatika Sahoo  
Ms. Anushree Bardhan for R-5  
Mr. Pradeep Misra  
Mr. Suraj Singh for R.2 & 3**

**ORDER**

Reply has been filed by the learned counsel for the Respondent No.2 in Appeal No. 59 of 2014 and he seeks some time to file the reply in Appeal No. 120 of 2014. Accordingly, he is directed to file the same on or before 25.07.2014 after serving copy on the other side.

Post these matters for hearing on **06.08.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

ts/kt